

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:303

ANSWERED ON:19.12.2008

RGVY

Mahto Shri Tek Lal;Yadav Shri Ram Kripal

Will the Minister of POWER be pleased to state:

(a) the targets fixed and achieved under the Rajiv Gandhi Grameen Vidyutikaran Yojana to provide electricity to villages in the country during the last three years and the current year, State-wise;

(b) whether the pace of implementation of the scheme is very slow;

(c) if so, the reasons therefor; and

(d) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 303 TO BE ANSWERED IN THE LOK SABHA ON 19.12.2008 REGARDING RGGVY.

(a) : State-wise and year-wise status of electrification of un- electrified villages during the last three years and the current year as on 01.12.2008 under RGGVY is at Annex-I and Annex-II.

(b) & (c) : No, Sir. However, the performance of RGGVY in some States has been slow because of the following reasons:

Delay in receipt of Detailed Project Reports (DPRs).

Delay in finalization of BPL lists by some states.

Delay in forest clearance.

Delays in land acquisition for 33/11 KV sub-stations.

Limited number of good agencies available for execution of turnkey contracts.

Very high rates quoted by contracting agencies.

Shortage of material like poles etc. and high prices.

Delays in issuance of road permit and way bills by the States.

Delays by State Utilities in taking over of physical assets created by Central Power Sector Undertakings (CPSUs).

Delays in issuance of Panchayat Certificates for village electrification.

Lack of awareness among villagers for taking new connections.

Very poor upstream rural electricity infrastructure in some states.

Delay or refusal to waive state and local taxes on line materials by some states.

Difficult terrain in some states and floods.

(d) : For effective implementation of RGGVY, the following steps have been taken:

Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.

States have been advised to set up district committees to monitor the progress of rural electrification works. Most of the states have notified formation of district committees.

The Government of India as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme on the agreed schedules.

For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.

To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

Grant amount of BPL connection has been enhanced to Rs.2200/- from Rs.1500/-.

To take care of the cost escalation, cost norms for village electrification have been revised upward.

National Workshop was organized in collaboration with IEEMA to ensure timely supply of materials.

Fund flow has been streamlined by use of e-transfer of funds.

Chief Secretaries of State Governments have been requested to constitute Coordination Committee under chairmanship of Chief Secretary to address state level issues for expeditious implementation of the scheme.